

THE MINISTER OF PLANNING (SHRI N. D. TEWARI): (a) and (b)
The required information is as under:

Year	Central Assistance (Rs. crores)	Central Assistance as % of Plan Outlay
1976-77	49 43	21 31
1977-78	72 97	23 47
1978-79	130 49	35 13
1979-80	116 03	24 17
1980-81	130 97	23 63

(c) The increase in the Central assistance as a proportion of Plan outlay for West Bengal during the period 1976-77 to 1978-79 was due to the fact that higher Central assistance was made available to the State Government as in case of other States. The sharp increase in the proportion in 1978-79 was the result of a substantial step-up in the Central assistance to States to accelerate the tempo of development. The slight fall in this proportion in the year 1980-81 was due to the fact that no allocation could be made to the State Government in this year for special problems as entire allocation of Rs. 15 crores for 1979-83 was made available to the State Government in 1979-80 itself.

Scheme for Development of Backward areas

*249. SHRI V. S. VIJYA RAGHAVAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether his Ministry has evolved a new scheme for the development of backward areas;

(b) how many areas have been identified for implementing this programme; and

(c) the State-wise break up and other details?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) In addition to existing fiscal incentives and subsidies, the Govt. is examining the feasibility of promoting nucleus industries in backward areas based on the infrastructure and other facilities available there. These nucleus industries could be set up either in the public sector or in the private sector to enable the growth of a network of small scale units with backward and forward linkages so as to utilise local raw materials, generate employment and provide the much needed momentum for industrial growth.

(b) No new District/areas have been identified except the existing 246 industrially backward districts/areas for concessional finance and out of these, 101 districts/areas selected for Central Investment Subsidy.

(c) A State-wise break up of these above areas is enclosed (Statement I & II).

Statement I

List of Industrially backward Districts selected to qualify for concessional finance from the financial institutions.

Andhra Pradesh (14)	Anantapur, Chittoor, Cuddapah, Karimnagar, Khammam, Kurnool, Mehbubnagar, Modak, Nalgonda, Nellore, Nizamabad, Ongolo, Srikakulam and Warangal.
Assam (7)	Cachar, Goalpara, Kamrup, Mikir Hills, North Cachar Hills, Nowgong, and New Lakhimpur District.
Bihar (16)	Bhagalpur, Champaran*, Durbhanga* Muzaffarpur, Palamau, Purnea, Saharsa Santhal Parganas, Saran*, Nalanda, Aurangabad, Nawadah, Gaya, Bhojpur, Begusarai and Monghyr.
Gujarat (10)	Amroli, Banaskantha, Bhavnagar, Broach, Junagadh, Kutch, Mehsana, Panchmahalas, Sabarkantha and Surendernagar.
Haryana (4)	Bhiwani, Hissar*, Jind and Mohindergarh*.
Himchal Pradesh (7)	Chamba, Kangra*, Kinnaur, Kulu, Lahaul and Spiti, Solan and Sirmur.
Jammu & Kashmir (10)	Anantnag, Baramula, Doda, Jammu, Kathua Ladakh, Poonch, Rajori, Srinagar and Udhampur.
Kerala (5)	Alleppey, Cannanore, Malapuram, Trichur and Trivandrum.
Karnataka (11)	Belgaum, Bidar, Bijapur, Dharwar, Gulbarga, Hasan, Mysore, North Kanara, Raichur, South Kannar and Tumkur.
Madhya Pradesh (36)	Balaghat, Bastar, Betul, Bilaspur, Bhind, Chhatarpur, Chindwara, Damoh, Datia, Dhar, Dewas, Guna, Hoshangabad, Jhabua, Khargone, Mandla, Maudsaur, Morena, Narsimhapur, Panna, Raigarh, Raipur, Rajnandgaon, Rajgarh, Raisen, Ratlam, Rewa, Sagar, Seoni, Shajapur, Shivpuri, Sidhi, Surguja, Tikamgarh, Vidisha & New Schore District.
Maharashtra (13)	Aurangabad, Bhandara, Bhir, Buldhana, Chanda, Colaba, Dhulia, Jalgaon, Manmad Osmanabad, Parbhani, Ratnagiri and Yeotmal.

Manipur	(5)	All the 5 Districts.
Meghalaya	(2)	Garo Hills* & United Khasi and Jaintia* Hills.
Nagaland	(3)	Kohima, Meokokchung and Tuensang.
Orissa	(8)	Balasore, Bolangir, Dhenkanal, Kalahandi, Keonjhar, Koraput, Mayurbhanj and Phulbani.
Punjab	(5)	Bhatinda*, Ferozepur,** Gurdaspur, Hoshiarpur and Sangrur.
Rajasthan	(16)	Alwar, Banswara, Barmar, Bhilwara, Churu, Dungarpur, Jaisalmer, Jalore, Jhunjhun, Jhalawar, Jodhpur, Nagaur, Sikar, Sirohi, Tonk and Udaipur.
Sikkim	(4)	All the 4 districts of Gangtok, Mangan, Gyalshing and Namchi.
Tamil Nadu	(9)	Dharmapuri, Kanyakumari, Madurai, North Arcot, Ramnathapuram, South Arcot, Thanjavur, Tiruchirapalli and Pudukkottai district.
Tripura	(3)	All the 3 districts.
Uttar Pradesh	(38)	Almora, Azamgarh, Badaun, Bahraich, Ballia, Banda, Barabanki, Basti, Bulandshahr*, Chamoli, Deoria, Etah, Etawah, Faizabad, Farrukhabad, Fatehpur, Garhwal, Ghazipur, Gonda, Hamirpur, Hardoi, Jalaun, Jaunpur, Jhansi*, Mainpuri, Mathura, Moradabad, Pilibhit, Pithoragarh, Pratapgarh, Rai Bareilly, Rampur, Shahjahanpur, Sitapur, Sultanpur, Tehri Garhwal, Unnao and Uttar Kashi.
West Bengal	(13)	Bankura, Birbhum, Burdwan, Cooch-Bihar, Darjeeling, Hooghly, Jalpaiguri, Malda, Midnapur, Murshidabad, Nadia, Purulia, and West Dinajpur.
Andaman & Nicobar		Entire Area.
Arunachal Pradesh		Entire Area.
Dadra & Nagar Haveli		Entire Area.
Goa, Daman & Diu		Entire Area.
Lakshadweep		Entire Area.
Mizoram		Entire Area.
Pondicherry		Entire Area.

* District as it existed prior to its recent re-organisation.

** District as re-organised recently.

Statement II

Districts/Areas qualifying for Central Schemes of Investment Subsidy

1. Andhra Pradesh Srikakulam district and 5 'Areas' Two 'areas' from Rayalseema region comprising 22 blocks :
- Area I : comprising 13 blocks viz. Chittoor*, Bangarupalam*, Pulicherla*, Pattur*, Chandragiri and Kalahasthi* (from Chittoor District) and Kodur, Rajampet, Sidhout, Cuddapah, Kamalapuram, Proddutur and Pulivendla (from Cuddapah district) ;
- Area II :— comprising 9 blocks viz. Tadpatri, Singamamala, Gooty, Kudair* (from Anantapur district) and Dhone, Kurnool, Banganapall*, Kandyal* and Cuddalur* (from Kurnool District).
- Three 'areas' from Telengana region comprising 43 blocks;
- Area I :— comprising 14 blocks viz. Mahabubnagar*, Jadhcherla*, Shadnagar*, Kalwakurthy and Aman-gal (from Mahaboobnagar district) and Nalgonda, Mungadi, Nakrakal, Suryapet, Kodad*, Kuri rnagar*, Muryalguda*, Peddavera* and Devarakonda* (from Nalgonda district) ;
- Area II :— comprising 14 blocks viz., Khammam, ThirumalaipalIu, Kullur*, Yillandu*, K othagudIm*, Aswaraepseta*, Puragampad* and Bhadrachalam* (from Khammam district) and Mahabubbad, Narsampet, Hanamlonda, Ghanapur, Jangaon* and Milug* (from Warangal district) ;
- Area III :— comprising 15 blocks viz. Zaheerabad*, Patancheruvu*, Naisapur*, Medak* and Siddipet (from Medak district) Yedapalli*, Nizamabad* Ramareddy* and Demakonda* (from Nizamabad district) and Sirell*, Karimnagar, Sultanabad, Peddapalli, Manthani* and Huzurabad (from Karimnagar district).
2. Assam Goalpara, Mikir Hills, Kamrup*, Nowgong*, Cachar* and New Lakhinpur* districts.
3. Bihar Bhagalpur, Darbhanga@, Champaran*, Palamau*, Saharsa* and Santhal Paiga districts.
4. Gujrat Panchamahals, Broach* and Surendranagar* districts.
5. Haryana Reorganised Mohindergarh district (comprising Mohindergarh and Rewari* Sub-divisions) Bhiwani district (comprising Bhiwani and Dadri@ Sub-Divisions and one 'area' comprising 8 blocks viz. Hissar Block No. I and Barwana Block (of Hissar Tehsil), Hansi Block No. I (from Hansi Tehsil) Bahuna Block (from Fatehabad Tehsil), Tohana Block/Tehsil (from Tohana Tehsil) from district of Hissar-Jind Block and Julana Block (from Jind Tehsil), Uchana Block (Narwara Tehsil) from the district of Jind.

* Represents Districts/Sub-Divisions/Taluka/Block/Tehsils selected after 10-7-1972.

@ Represents districts as they existed prior to their recent reorganisation.

6. Himachal Pradesh Kangra@, Chamba*, Kulu*, Sirmur* and So'an* districts.
7. Jammu & Kashmir Jammu, Srinagar, Anantnag*, Doda*, Baramulla* and Poonch* districts.
8. Karnataka Raichur, Mysore* and Dharwar* districts.
9. Kerala Alleppey, Cannanore* and Malapuram* districts.
10. Madhya Pradesh 'Six Areas' :—

Area I :—(from Eastern Region) comprising 12 blocks viz., Korba, Baloda, Champa, Kota, Masturi and Bilha (Bilaspur) blocks (from Bilaspur district), Bhatapara, Simga, Tilda, Dharsiwa (Raipur) Abhanpur and Rajim blocks (from Raipur district);

Area II : (from Western Region) comprising 10 blocks viz. Dewas and Tonk Khurad Block (from Dewas district), Gulana, Shujalpur and Shajapur blocks (from Shajapur district) Panchor (Sarangpur) and siaera block (from Rajgarh district). and Chachaura, Raghogarh and Guna blocks (from Guna District).

*Area III** : (from Northern region) comprising 9 blocks viz., Shivpuri and Karera (from Shivpur district) Datia and Seondha (from Datia district) Bhind, Mehgaon and Gohad (from Bhind district) and Morena & Jaura (from Morena district).

*Area IV** : (from Central Region) comprising 11 blocks: viz., Bina-Itawa, Khuri-Banda (Binaika), Rahatgarh, Sagar Shahgarh (Amarmau) (from Sagar district), Tikamgarh Baldeogarh (from Tikamgarh district) Vidisha and Gyarasapur (from Vidisha district) and Chhatarpur (from Chhatarpur District)

*Area V** : (from Western Region—II) comprising 12 blocks viz., Petlawad and Meghnagar (from Jhabua district) Padnawar, Dhar and Naloha (from Dhar District), Maheshwar & Barwana (from Khargone district) Ratlam and Jaura (from Ratlam district) Mandasaur, Malhargarh and Neemuch (from Mandasaur district).

*Area VI** : (from North Eastern Region) comprising 11 blocks viz.—. Rewa & Raipur (Garh) (from Rewa district), Majhauri, Sidhi, Doosar & Waidhan (from Sidhi district), Sonhat, Baikunthpur, Manendargarh, Surajapur and Ambikapur (from Sarguja district).

11. Manipur : All the five districts.
12. Meghalaya Garo Hills@ and United Khasi & Jaintia Hills@.

*Represents districts/Sub-divisions/Taluks/Blocks/Tehsils selected after 10-7-1972.

@Represents districts as they existed prior to their recent re-organisation.

13. Maharashtra Ratnagiri, Aurangabad and Chandrapur districts.
14. Nagaland Kohima, Makokchung, Tuensang* districts.
15. Orissa Kalahandi, Mayurbhanj, Bolangir*, Dhenkanal*, Keonjhar* and Koraput* districts.
16. Punjab Hoshiarpur, Sangrur* and Bhatinda*@ districts.
17. Rajasthan Alwar, Jodhpur, Bhilwara*, Churu*, Nagaur* and Udaipur* districts.
18. Sikkim Gangtok*, Mangan*, Gyalshing* and Namchi* districts. (covered with effect from 16-5-1975.)
19. Tamil Nadu Three "Areas"/Tracts comprising 33 Taluks :—
- Area I :—Comprising 12 Taluks (including Sub-Taluks) viz., Ramanathapuram, Madukulathur, Sivaganga, Parmakudi, Thiruvadani, Karaikudi and Thirupathur Taluks (from Ramanathapuram district) Melur Taluks (from Madurai district), Padukottai, Thirumayam, Almguli and Kulathur Taluks (from Pudukkottai district).
- Area II* : Comprising 11 Taluks viz., Dharamapuri, Palacode, Hosur, Denkanikottah, Krishnagiri, Uthangarai, Harur (from Dharamapuri district) Tirupattur, Vaniyambadi, Vellore, Wallajapet (from North Arcot district).
- Area III* : Comprising 10 Taluks viz. (Aruppukottai, Sattur, Virudhunagar, Srivilliputhur, Rajapalayam (from West Ramanathapuram of Ramanathapuram district) Thirumangalam, Usilampatti, Nilakothai, Dindigul and Vedasandur (from Madurai district).
20. Tripura All the 3 districts.
21. Uttar Pradesh Almorā*, Balia, Basti*, Faizabad*, Jhansi and Rae-Bareilly* districts.
22. West Bengal Purulia, Midnapur* and Nadia* districts.

UNION TERRITORIES

1. Andman & Nicobar Islands : Entire Territory
2. Arunachal Pradesh : Do.
3. Dadra Nagar Haveli : Do.
4. Lakshadweep : Do.
5. Mizoram : Do.
6. Goa, Daman, & Diu. . . . Entire Territory excluding the area within the Municipal limits of Territory's Capital.
7. Pondicherry : Entire Territory excluding the area within the cours Chabrol, , South Boulevard, West Boulevard and North Boulevard in the Pondicherry municipal area of territory's Capital.

*Represent districts/Sub-division/Taluks/Blocks/Tehsils selected after 10-7-1972.

@Represents districts as they existed prior to their recent reorganisation.